

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 186/14

Dated : 03rd November, 2014

In the matter of :

Financial Technologies (India) Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1**

ORDER

Since the Bench did not assemble today, as agreed by the learned counsel for the parties, the matter is posted for hearing on **5th November, 2014**.

jp/rkt

Court Master